

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1

(MP) CP(IB) 18 of 201

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL,
INDORE BENCH ON 12.06.2020

Name of the Company:

Vijay Maruti Saple
V/s
Shree Maheshwar Hydel Power
Corporation Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

ORDER

When bench proceedings started through Video Conferencing, after some time internet connection got disconnected, the technicality fault happened at level of NIC, which could not be restored, hence, all the matters are adjourned for further consideration on 25.06.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of June, 2020.